

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER

Ms. Sarita Vats (EC: 3231) W/o Lt. Sh. Lokesh Vats, PS/Sr. P.A. posted in the court of undersigned, shall perform her duty as PS in Office of undersigned with immediate effect.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

*Shalinder*  
(SHALINDER KAUR)

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

No. 6120-6128 /Admn./P&T/SHD/KKD/2022

Delhi, the Dated 20/7/22

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. I, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

*Shalinder*  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.